



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
1	<a href="#">PIL/31/2024</a> FIXED	ANANTA SMITH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, REVENUE
2	<a href="#">WA/112/2024</a> FIXED	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1036/2024</a> in WA/112/2024	BULUMANI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
3	<a href="#">WA/61/2023</a> FIXED	DOMON LONGMAILAI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
<b>HEARING</b>				
4	<a href="#">PIL/60/2018</a> FIXED	BOBRUBAHAN SAIKIA <b>Versus</b> THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEPCO. SC, FOREST MR. M SAHEWALLA (R1-R3)
5	<a href="#">WA/247/2021</a> B/O	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1568/2021</a> in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU

6	<b>WITH</b> <a href="#">WA/146/2022</a>	AKTER HUSSAIN AND 4 ORS. <b>Versus</b> ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
7	<a href="#">WA/293/2021</a> B/O	JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM MR. I H SAIKIA (R5) MR. B BORAH (R5) MR. K KALITA (R5) MS L HMAR (R5)
8	<a href="#">WA/2/2022</a>	JOHN RAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
9	<a href="#">ITA/8/2022</a>	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
10	<a href="#">ITA/11/2022</a> WITH LCR 1 FILE	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAJIN MS A DEVI MS. H BORAH
11	<a href="#">WA/13/2022</a> WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM <b>Versus</b> HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
12	<a href="#">PIL/35/2022</a>	BYOMOKESH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MR. S BARUAH MR. S K DAS MR. M SMITH MS. D DUTTA MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
13	<a href="#">WA/54/2022</a> CAVT. NO.09322/021, CAVT./716/2021, CAVT./932/2021	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. NUR SHAHED ALI AND 2 ORS	MR. A CHAMUAH	MR. B D KONWAR SR. ADV. MR J SINGH FOR CAVEATOR
14	<b>WITH</b> <a href="#">WA/307/2021</a>	JOYNAB KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S HOQUE MR P BHARDWAJ	SC, HIGHER EDU MR. B D KONWAR SR. ADV. MR J H SAIKIA (R-4) FOR CAVEATOR
15	<a href="#">PIL/70/2022</a>	RENSING BEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
16	<a href="#">WA/74/2022</a> CAVT. NO.01472/022, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. <b>Versus</b> CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
17	<b>WITH</b> <a href="#">I.A.(Civil)/473/2022</a> in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. <b>Versus</b> CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
17	<a href="#">WP(C)/91/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/36/2022</a> in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	

18	<a href="#">WA/186/2022</a> B/O	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DIPANKAR GOGOI AND 792 ORS	MR. D SAIKIA, AG, ASSAM SC, SEC. EDU. SC. EDU.	MR. T DAS (r-817-821) MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) MR. S BISWAKARMA MR. M ALOM (r-793-816)
	<b>WITH</b> <a href="#">WA/215/2022</a>	BANJIT BAISHYA AND 231 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	MR. D SAIKIA,GA,ASSAM (R-793) MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/222/2022</a>	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2926/2022</a> in <a href="#">WA/222/2022</a>	NILAKSHI DEVI AND 59 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, RMSA MR. K N CHOUDHURY MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/282/2022</a>	NIPAK BORI AND 18 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WA/283/2022</a>	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	MR. D SAIKIA, GA, ASSAM SC, EDU
	<b>WITH</b> <a href="#">WA/284/2022</a>	RAJIB GOHAIN AND 51 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, RMSA MR. D SAIKIA, GA, ASSAM SC, SEC. EDU.
	<a href="#">WA/244/2022</a> CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. K N CHOUDHURY(R-1) MR. U K NAIR MS N MAHANTA(R-1) MR A CHAKRABORTY N GAUTAM(R-1) MS SABINA AHMED(R-1) SC, PWD FOR CAVEATOR
	<a href="#">WA/336/2023</a> CAVT. NO.06772/023, FIXED, CAVT./677/2023	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4491/2018</a> FIXED, WITH LCR	SAHIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A B SIDDIQUE MS B DAS MR. M ISLAM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/6864/2019</a> FIXED	NAJRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	<a href="#">WP(C)/7154/2019</a> FIXED	NIZAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
4	<a href="#">WP(C)/3131/2017</a> FIXED, WITH LCR	STATE OF ASSAM and ANR. <b>Versus</b> SULEMA KHATUN	MR.B N SARMA MR.S C KEYAL MR. M I HUSSAIN (AMICUS CURIAE) MR H K HAZARIKA (GA, ASSAM) SC, C G S C ASSTT.S.G.I. SR GA,ASSAM	
5	<a href="#">WP(C)/5973/2017</a> FIXED, WITH LCR	SURJA BHANU <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/6198/2017</a> FIXED, WITH LCR	KALAMJAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. M U MAHMUD MR. A DAS MR. S ISLAM MR. S HAQUE MRS R BORAH MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
7	<a href="#">WP(C)/6793/2017</a> FIXED, WITH LCR	SADEK ALI @ CHADEK ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. B CHOUDHURY MR. A C AZAD	GA, ASSAM ASSTT.S.G.I.

8	<a href="#">WP(C)/8126/2017</a> FIXED, WITH LCR	RUPALI SEN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.S HUSSAIN MR.S ALI MD.S ALI	GA, ASSAMR-2-5 ASSTT.S.G.I.(R-1)
9	<a href="#">WP(C)/2395/2018</a> FIXED, WITH LCR	CHANDAN CHANDRA SAHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
10	<a href="#">WP(C)/2740/2018</a> FIXED, WITH LCR	FALANI KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/8380/2018</a> FIXED, WITH LCR	SORHAB ALI @ SOHRAB ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	<a href="#">WP(C)/1348/2023</a> FIXED	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
<b>ORDERS</b>				
13	<a href="#">I.A.(Civil)/3444/2023</a> FIXED, IN WA/120/2021 (D/O), WITH WP(C)/295/2009 (D/O) in WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM MR. A I ALI, SC, ECI DY.S.G.I.  SC, F.T
<b>HEARING</b>				
14	<a href="#">WP(C)/2383/2017</a> PART-HEARD, FIXED, WITH LCR (2 FILES)	MUSST. SALEHA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/3130/2017</a> WITH LCR	KALITARA MALLIK ALIAS KALI DAS MANDAL <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRG P BHOWMIK MS. J PURKAYASTHA MS.M KALITA MS.P CHETIA	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/3259/2017</a> WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> ABDUL MALEK	MR.B N SARMA MR.S C KEYAL C.G.C. SR. GA, ASSAM ASSTT.S.G.I.	MR. A MOBARAQUE
17	<a href="#">WP(C)/3294/2017</a> WITH LCR	MD. NAZU MANDOL @ MUSA MANDOL @ SK <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/3451/2017</a> WITH LCR	STATE OF ASSAM and ANR. <b>Versus</b> MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.U DAS MRT RAJBONSHI MRT RAJBONSHI MR. B P SINHA MS N BISHAYA
19	<a href="#">WP(C)/3484/2017</a> WITH LCR	ANCHAR ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M H RAJBARBHUIYAN MR.W RAHMAN MS.S RASUL MR.N I CHOWDHURY MS.R CHETRI	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WA/228/2023</a> FIXED	BIJAY PRASAD SAHU @ B P SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/2899/2024</a> AT 10:30 A.M.	BACCHU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, IWT
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5309/2023</a> PART-HEARD, FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HAJURI (r-3) SC, OIL
3	<b>WITH</b> <a href="#">WP(C)/3697/2023</a>	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., <b>Versus</b> OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
4	<a href="#">WP(C)/7421/2023</a> PART-HEARD, BY SLIP	MUKAND POLY PRODUCTS AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) MR. K GOGOI R SARMAH (FOR INTERVENOR) MS M KAKOTY (FOR INTERVENOR) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1519/2024</a> in WP(C)/7421/2023	RUNGTA IRRIGATION LTD (INTERVENOR) <b>Versus</b> MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH R SARMAH MS M KAKOTY MS M KAKOTY	DR. ASHOK SARAF DY.S.G.I.
5	<a href="#">WP(C)/736/2021</a> FIXED	ANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
6	<a href="#">WP(C)/3079/2022</a> FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)



7	<b>WITH</b> <a href="#">WP(C)/2744/2022</a> CAVT. NO. 04352/022,	CHITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
8	<b>WITH</b> <a href="#">WP(C)/6026/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
9	<a href="#">WP(C)/766/2024</a> CAVT. NO.00892/024, FIXED	JAGADISH CH BRAHMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
10	<a href="#">WP(C)/768/2024</a> CAVT. NO.00902/024, FIXED	JAGADISH CH BRAHMA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
11	<a href="#">WP(C)/1681/2024</a> FIXED	SIMANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
12	<a href="#">WP(C)/2675/2024</a> FIXED	M/S MEDHI BROTHERS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, IITG DY.S.G.I.
13	<b>WITH</b> <a href="#">WP(C)/5044/2023</a>	M/S MEDHI BROTHERS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S P DAS MR A ALAM MS C BORA	MR. R P KAKOTI SR. ADV. (r-2 to 6) MS. B G BORBORUAH (r-8) MR A B DEY (r-2 to 6) MR. S SUTRADHAR (r-2 to 6) DY.S.G.I. SC, IIT
<b>ORDERS</b>				
14	<a href="#">Cont.Cas(C)/639/2023</a> FIXED	M/S JHURIA READYMADE CENTRE <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
15	<a href="#">Cont.Cas(C)/640/2023</a> FIXED	M/S EASTERN AGRO MARKETING AGENCIES <b>Versus</b> DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
16	<a href="#">WP(C)/7486/2023</a> FIXED	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r-2,3,4,5)

**HEARING**

17	<a href="#">WP(C)/5623/2015</a>	MD. GAJIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.D P CHALIHA(Sr.Adv.) MR.M U MAHMUD MR.A DAS MR.M RANA MS.A MEDHI MR.S HOQUE MR.M ALI MR A HAQUE MR.A RAHMAN	GA, ASSAM(R-1TO5)
18	<a href="#">WP(C)/4954/2016</a>	BURNIE BRAES TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R P KAKOTI MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM
19	<a href="#">WP(C)/6103/2018</a> WITH LCR 4 FILES	UNITED BANK OF INDIA <b>Versus</b> PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
20	<a href="#">WP(C)/1436/2022</a>	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR G KAKOTI MR. K BORUAH MR. P THAKURIA MR. D KHAKHALARY MR K J SAIKIA	SC, FOREST
21	<a href="#">WP(C)/2684/2022</a> FIXED	KULEN CHANDRA DAS (KEOT) AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	<b>WITH</b>			
22	<a href="#">WP(C)/2920/2022</a>	DINABANDHU NAYAK AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
	<b>WITH</b>			
23	<a href="#">WP(C)/3966/2022</a>	DINABANDHU NAYAK AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,11th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Co.Pet./2/2003</a> WITH OFFICE NOTE	M/S B DAULT LTD <b>Versus</b> M/S NATIONAL PLYWOOD INDUSTRIE	MRS.U BARUA MR.A SARMA MR.M SARMA MR.A OZAH	MR.D K HAZARIKA MR.S KATAKI
2	<a href="#">Co.Pet./6/2010</a> WITH OFFICE NOTE	KOTAK MAHINDRA PRIME LIMITED <b>Versus</b> KITPLY INDUSTRIES LIMITED	G N SAHEWALLA D SENAPATI MD ASLAM J KOTOKY	A GOSWAMI M HAZARIKA
3	<b>WITH</b> <a href="#">Co.Pet./7/2010</a>	KOTAK MAHINDRA INVESTMENTS LIMITED <b>Versus</b> KITPLY INDUSTRIES LIMITED	MR.G N SAHEWALLA MR.MD ASLAM MR.P BARUAH MR.J KOTOKY	MS.M HAZARIKA MS.A GOSWAMI MS.A AJITSARIA
<b>ORDERS</b>				
4	<a href="#">WP(C)/1754/2015</a> FIXED	XXX XXX XXX <b>Versus</b> IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024

8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8334/2022</a> FIXED	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
2	<b>WITH</b> <a href="#">WP(C)/2961/2022</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
3	<b>WITH</b> <a href="#">WP(C)/2163/2023</a>	NIHAR PRASAD SHARMA <b>Versus</b> NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL-AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
4	<a href="#">WP(C)/1240/2023</a> FIXED	ASHIRBAD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM SC, REVENUE DEPARTMENT MR. J. HANDIQUE
<b>HEARING</b>				
5	<a href="#">RSA/130/2009</a> PART-HEARD, WITH LCR	MD. FAIZUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MD. LUTFUR RAHMAN, HIS LEGAL HEIRS MD. MUZIBUR RAHMAN(SON) AND ORS.	MR.K AGARWAL MR.S C KEYAL MS. P NEOG MR D AKRAM	MR.B BANERJEE MR. M K SARMA (R-1,2,3) MS.M DEB MR.J LASKAR MR. A MOBARAQUE (R-1,2,3) MR.S BANERJEE
6	<a href="#">WP(C)/2246/2012</a> CAVT. NO. 575/12	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MR H K DAS MR.A BARUAH MS D MAHANTA MR N K SARMA MR N K SARMA	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.

7	<b>WITH</b> <a href="#">WP(C)/2613/2012</a> CAVT. NO. 575/2012	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR H K DAS MS D MAHANTA MR N K SARMA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
8	<a href="#">WP(C)/5031/2013</a> FIXED	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA	MR.M BHAGABATI MR.S C KEYAL C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
9	<a href="#">WP(C)/5944/2013</a>	SUBHAS CHANDRA DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
10	<a href="#">WP(C)/4181/2014</a>	VISHWANATH PATHAK <b>Versus</b> FOOD CORPORATION OF INDIA and 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.P K ROY MR.S K CHAKRABORTY SC, F C I MS.A CHAKRABORTY MS.K G SARMAH
11	<b>WITH</b> <a href="#">WP(C)/3275/2015</a>	VISHWANATH PATHAK <b>Versus</b> FOOD CORPORATION OF INDIA and 32 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY(R-1 to 5) MR.S K CHAKRABORTY(R-1 to 5) MR.R MAZUMDAR(R-8, 9, 17, 19 & 23) MS.M DUTTA(R-1 to 5) MS.A CHAKRABORTYR-1 to 5 SC, F C I
12	<a href="#">WP(C)/688/2016</a>	DEBENDRA SAIKIA and 4 ORS <b>Versus</b> THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.
13	<a href="#">WP(C)/701/2016</a>	RUPJYOTI BORA and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M K CHOUDHURY MR. N BARUAH MR. A BARKAKATI MR. T N SRINIVASAN	MR. H BURAGOHAIN MR. Y S MANNAN MR. A THAKUR SC, FINANCE SC, PERSONNEL DEPT. SC, PWD SC, PWD (ROADS)
14	<b>WITH</b> <a href="#">WP(C)/6304/2015</a>	THE ASSAM P.W.D. ENGINEERING SERVICE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.K DAS	MR.D K DAS SC, PWD (ROADS) SC, PERSONNEL DEPT. SC, FINANCE MRH BETALA SC, PWD (NH)
15	<a href="#">WP(C)/1064/2016</a> CAVT. NO.& 218//16	SMTI. MOUCHUMI KALITA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R-8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9, 12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R-10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR

16	<b>WITH</b> <a href="#">WP(C)/5474/2014</a>	SHANTANU BAROOAH and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM
17	<b>WITH</b> <a href="#">WP(C)/1093/2016</a>  CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R-- -5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)
	<b>WITH</b> <a href="#">I.A.(Civil)/1982/2016</a> <b>in</b> WP(C)/1093/2016	SHANTANU BAROOAH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.M K CHOUDHURY MR.N HOQUE MRK UDDIN MR.A K AZAD MR.A U AHMED	MRS.M BORAH SC, PWD (ROADS) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2277/2021</a> <b>in</b> WP(C)/1093/2016	SHRI SHANTANU BAROOAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, PWD
18	<a href="#">WP(C)/2647/2016</a>	GAJENDRA NATH PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B ISLAM MR. S HUSSAIN MS. R BEGUM	SC, AG MR. S K MEDHI (R-2) SC, BTADC SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES MR. M. NATH (SC,P&RD)
19	<a href="#">WP(C)/2711/2016</a>	SARAT CH. HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C DAS MR. D HAZARIKA MR. D J KACHARI MR. L K BORAH	GA, ASSAM MR. A THAKUR SC, PERSONNEL DEPT.
20	<a href="#">WP(C)/5574/2018</a> FIXED	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
21	<a href="#">WP(C)/1638/2022</a>	PRANJAL BORUAH AND 3 ORS <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024

18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/163/2008</a> (HEARING), WITH LCR	HIRA DAS <b>Versus</b> ON THE DEATH OF LAKHI CH. DAS REPRESENTED BY LABANYA DAS and ORS	MR.R BORPUJARI MR.R HAZARIKA MR.J ROY S SARMA	MR. M A SHEIKH MD.M H CHOUDHURY MR.K U AHMED MR.M HOSSAIN
2	<a href="#">RSA/54/2009</a> (HEARING), WITH LCR	RADHA RAMAN DAS <b>Versus</b> MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
	<b>WITH</b> <a href="#">I.A.(Civil)/1677/2022</a> in RSA/54/2009	RADHA RAMAN DAS <b>Versus</b> ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
3	<a href="#">RSA/53/2009</a>	RADHA RAMAN DAS <b>Versus</b> MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/1674/2022</a> in RSA/53/2009	RADHA RAMAN DAS <b>Versus</b> ON THE DEATH OF MAHADEV URANG	MR. N DHAR	
<b>HEARING</b>				
4	<a href="#">RSA/277/2010</a> WITH LCR	MD. MAKADDAS ALI MAZUMDAR, <b>Versus</b> MD. AFTAB UDDIN BOBHUIYA and ORS,	MR.N BHARALI MD.S ALI MS.J BEGUM	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
5	<a href="#">RSA/195/2012</a> WITH LCR, FIXED	ABDUL RAHMAN and 5 ORS <b>Versus</b> KHALIHAI MENA CHUBA MAJID COMMITTEE and 3 ORS	MR.T ISLAM MS.P AHMED MS.S BEGUM	MS.L N CHOUDHURY MR.N HAQUE MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH
6	<a href="#">RSA/233/2012</a> WITH LCR, B/O	ON THE DEATH OF APPELLANT NO.1 (SAFIRUN BIBI LASKAR) HER LEGAL HEIRS and ORS, <b>Versus</b> MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. S K GHOSH MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)

7	<a href="#">RSA/240/2014</a> WITH LCR	PADMESWAR BARUAH and 5 ORS. <b>Versus</b> NANDA RAM GOGOI	MR.M B U AHMED MR.B BARUAH	MR.D C K HAZARIKA MR. B K DAS MS.J KALITA MR H P GUWALA MS.P DEVI
8	<a href="#">CRP/426/2014</a> WITH LCR	SAMBHU BAISHYA <b>Versus</b> NIRMAL TALUKDAR and ANR	MR.B D DEKA MR.P MAHANTA	MS.A K CHOUDHURY(R-2) MR.M CHOUDHURY(R-2) MR.D CHOUDHURYR-2 MR.T ALI(R-2) MR.S N KRISHNATRAYA(R-2)
9	<b>WITH</b> <a href="#">RSA/168/2013</a>	SHAMBHU BAISHYA <b>Versus</b> NARAYAN TALUKDAR	MS.S BHUYAN MR.N DUTTA MS.J DUTTA MR.P MAHANTA MRD P SAHU	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA
10	<a href="#">Review.Pet./51/2015</a> WITH MACApp/128/2012 (D/O)	BHUBAN CH BORAH and ANR <b>Versus</b> NEW INDIA ASSURANCE CO LTD and ANR	MR G JALAN MR.G KHANDELIA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
11	<b>WITH</b> <a href="#">Review.Pet./7/2016</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI BHUBAN CHANDRA BORAH and 2 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
12	<a href="#">RSA/225/2015</a> WITH LCR, FIXED	MD HAIDAR ALI and ANR <b>Versus</b> KHAYAR UDDIN MOLLAH	MR.H R A CHOUDHURY MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.M ALI MR.M R Z CHOUDHURY
13	<a href="#">RSA/132/2018</a> WITH LCR, FIXED	ABDUL HANIF AHMED and 3 ORS <b>Versus</b> MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R-1-3(i)&3(ii)) MRS. R CHOUDHURY(R-1-3(i)&3(ii)) MR. R K D CHOUDHURY(R-6)
14	<a href="#">CRP/88/2019</a> WITH LCR, FIXED	AMIYA KUMAR BHATTACHARYYA <b>Versus</b> BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
15	<a href="#">Review.Pet./177/2019</a> in RSA/122/2008 (D/O)	ON THE DEATH OF NARENDRA PRASAD SINGH, HIS LEGAL HEIRS SMTI PROVA DEVI AND 3 ORS <b>Versus</b> SRI RAM KRISHNA SINGH	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A M MONDAL	MR. D K SHARMA
16	<a href="#">RSA/52/2020</a> WITH LCR, FIXED	SHRI ANIL BANDHU BHATTACHARJEE <b>Versus</b> ON THE DEATH OF NIMAI CHANDRA BHATTACHARJEE, HIS LEGAL HEIRS REPRESENTING	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. A GAUTAM
17	<a href="#">RSA/56/2020</a> WITH LCR	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
18	<a href="#">MACApp./168/2020</a> WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> <a href="#">CO/32/2021</a> in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH

WITH  
[CO/42/2021](#)  
in MACApp./168/2020

RANJAN CHANDRA BRAHMA

**Versus**

SMTI NILIMA BALA MALI AND 3 ORS.

PRANITA DEVI NATH @ PRANITA DAS  
AND ANR .

**Versus**

BHABANANDA KALITA AND ANR .

MR. A K RAY

MR M AHMED  
MR. M HUSSAIN  
MR A. ALI  
N. CHOUDHURY

MS. R D MOZUMDAR (R-4)  
MS. C MOZUMDAR (R-4)  
MR. S P SHARMA (R-4)  
DR G J SHARMA (LEGAL  
AID COUNSEL FOR R-2 &  
3)  
MR. N HAQUE (R1)  
MR. A K AZAD (R1)  
MR. S R BARBHUIYA (R1)  
MR M HUSSAIN (R1)

19 [RSA/191/2022](#)  
WITH LCR, FIXED

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./2/2017</a> 8 Y 12 M 4 D :CRL.A. 265/2015(D/O), WITH LCR 6 FILES, P.B.-2	SRI RANTU MAHILI and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR. A AHMED MR.M BORGHAIN MR.S BOIRAGI	MR. M SMITH, AMICUS CURIAE(R-2) PP, ASSAM
2	<a href="#">Crl.A./363/2019</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 2 <b>WITH</b> <a href="#">Crl.A./410/2019</a>	SONABASI BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
3	<a href="#">Crl.A./410/2019</a>	SRI SIBASHI BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
4	<a href="#">CRL.A(J)/54/2020</a> 6 Y 5 M 23 D :WITH LCR 3 FILES, P.B.-2, FIXED	NANTU NATH <b>Versus</b> THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
5	<a href="#">CRL.A(J)/84/2020</a> 4 Y 5 M 24 D :WITH LCR 3 FILES, P.B.-2	PINAK SANKAR BASU <b>Versus</b> THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
6	<a href="#">CRL.A(J)/98/2020</a> 8 Y 11 M 13 D :WITH LCR 5 FILES, P.B.-2	MD. NASIM AKHTAR <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	MR. P DUTTA (PRO-BONO) PP, ASSAM
7	<a href="#">Mat.App./23/2022</a> WITH LCR, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/554/2023</a> in Mat.App./23/2022	XXXXXXX <b>Versus</b> XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM
8	<a href="#">Crl.A./135/2023</a> 1 Y 3 M 3 D :WITH LCR 2 FILES, P.B.-2	JAGADISH BORKAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	MR M J QUADIR (r-2) MS R MAHANTA (r-2) MR S S ISLAM (r-2) MS S AHMED PP, ASSAM

9	<a href="#">Crl.A./158/2023</a> 1 Y 6 M 28 D :WITH LCR 5 FILES, P.B.-2	AWADESH CHOUHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MR. B P BORAH MRS. R MOMTAZ MR. M A LASKAR MR P J DUTTA S AHMED MR R S RONGHANG MR R HOQUE	PP, ASSAM
10	<a href="#">Crl.A./459/2023</a> WITH LCR - 1 (ONE) FILE (PHOTOCOPY), FIXED	ABDUS SOBAHAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
	<b>WITH</b>			
11	<a href="#">Crl.A./51/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
	<b>WITH</b>			
12	<a href="#">Crl.A./55/2024</a>	AZMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4359/2019</a> PART-HEARD, WITH 2 NOS OF BINDING BOOKS, FIXED	DHARAMPAL SATYAPAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
2	<a href="#">WP(C)/7014/2022</a> FIXED	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
3	<b>WITH</b> <a href="#">WP(C)/4975/2022</a>	ABHINAV MITTAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
4	<a href="#">WP(C)/8462/2022</a> FIXED	PURBANCHAL CEMENTS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
5	<b>WITH</b> <a href="#">WP(C)/2440/2023</a>	PURBANCHAL CEMENTS LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1278/2023</a> in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1335/2024</a> in WP(C)/2440/2023	AJIT KHAKLARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR SAURADEEP DEY	GA, ASSAM SC, REVENUE

6	<a href="#">WP(C)/1040/2023</a> FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/5418/2023</a> FIXED	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
8	<a href="#">WP(C)/1001/2024</a> FIXED	MD. MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
<b>ORDERS</b>				
9	<a href="#">I.A.(CrI.)/419/2023</a> AB 683/2023(D/O) in AB/683/2023	GITARTHA SAIKIA, <b>Versus</b> DEBRAJ BORGHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM
<b>HEARING</b>				
10	<a href="#">WP(C)/2833/2017</a> FIXED	LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
<b>WITH</b>				
11	<a href="#">WP(C)/1430/2017</a>	M/S LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
<b>WITH</b>				
12	<a href="#">WP(C)/1435/2017</a>	M/S LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
<b>WITH</b>				
13	<a href="#">WP(C)/2844/2017</a>	LARSEN and TOUBRO LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
14	<a href="#">WP(C)/6228/2017</a> FIXED	GREEN VISION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. M DEWAN MR. N DUTTA, SR. ADV.	GA, ASSAM MR. S CHAMARIA MRS. A GAYAN (CGC, R5) ASSTT.S.G.I. SC, AGRI. DEPARTMENT
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2906/2018</a> in WP(C)/6228/2017	GREEN VISION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM MR. T C CHUTIA MR. S CHAMARIA
<b>WITH</b>				
15	<a href="#">WP(C)/4455/2017</a>	GREEN VISION <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N DUTTA MR.N N B CHOUDHURY MR.M DEWAN	SC, AGRI. DEPARTMENT
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2945/2017</a> in WP(C)/4455/2017	GREEN VISION <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. N DUTTA MR. N N B CHOUDHURY MR. M DEWAN	MR. S CHAMARIA SC, AGRI. DEPARTMENT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,11th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### TOP OF THE LIST

1	<a href="#">RFA/29/2010</a> PART-HEARD, (HEARING), WITH LCR & PAPER BOOK, FIXED	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS <b>Versus</b> ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS	MR.K K MAHANTA MS.D J BORAH MD. M H CHOUDHURY MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN MR MONZUR K CHOUDHURY (p-10,11) MR. P CHAKRABORTY (p- 10,11) R. BARUAH (p-10,11) MR. S N AHMED (p-10,11)	MR.S K GHOSH MR.S P CHOUDHURY
	<b>WITH</b> <a href="#">CO/2/2011</a> in RFA/29/2010	BIKASH BHUIYA and 3 ORS, <b>Versus</b> MD. REDWANUL HOQUE LASKAR and ORS,		
	<b>WITH</b> <a href="#">MC/3456/2013</a> in RFA/29/2010	MD.REDWANUL HOQUE LASKAR and ORS <b>Versus</b> BIKASH BHUIYAN and 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/1856/2017</a> in RFA/29/2010	BIKASH BHUIYAN and 2 ORS <b>Versus</b> ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MAHANTA MS.D J BORAH MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/282/2022</a> in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR <b>Versus</b> ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	

2	<a href="#">MFA/48/2006</a> (HEARING), WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. <b>Versus</b> LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
3	<a href="#">CRP/9/2009</a> CAVT. NO. 1334/2008 WITH LCR, FIXED	SRI PUNYA DEO MISHRA and ANR. <b>Versus</b> ON THE DEATH OF DWARIKA PRASAD BRAHMIN,	B DAS G BAISHYA	MR.S SAIKIA A DAS
4	<a href="#">MFA/77/2013</a> (HEARING), WITH LCR, FIXED	M/S. BHAWANI TRADING CO. <b>Versus</b> UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MR.A K SARKAR MRS.U CHAKRABORTY SC, NF RLY
<b><u>BAIL HEARING</u></b>				
5	<a href="#">AB/1044/2024</a> FIXED	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASAM	MR. M RAHMAN MR. A RAHMAN MIZANUR RAHMAN	PP, ASSAM
<b><u>HEARING</u></b>				
6	<a href="#">MACApp./252/2017</a> PART-HEARD, WITH MACApp./93/2004 (D/O), WITH LCR, FIXED <b>WITH</b> <a href="#">I.A.(Civil)/524/2023</a> <b>in</b> MACApp./252/2017  <b>WITH</b> <a href="#">I.A.(Civil)/1201/2023</a> <b>in</b> MACApp./252/2017  <b>WITH</b> <a href="#">I.A.(Civil)/1691/2024</a> <b>in</b> MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS,  M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH AND 4 ORS  M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS.  M/S ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS  MR. R C PAUL  MR. R C PAUL  MR. R C PAUL	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM  MS. R CHOUDHURY  MS. R CHOUDHURY  MS. R CHOUDHURY
7	<a href="#">MFA/43/2014</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">MC/1794/2014</a> <b>in</b> MFA/43/2014  <b>WITH</b> <a href="#">I.A.(Civil)/2370/2018</a> <b>in</b> MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> HERRA BARUAH and ANR.  SMT. HEERA BARUAH AND ANR <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS  MR.A AHMED  MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	MR.K BHATTACHARJEE(R- 1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2  MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HAJURI MS S DAS
8	<a href="#">Arb.A./10/2017</a> WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S R.N. CHOUDHURY	MS B DEVI MR.R SARMA MS.H SARMA	MR.R HUSSAIN MR.S DAS MS.G SUTRADHAR
9	<a href="#">MACApp./183/2017</a> WITH LCR, FIXED	MD SAMED ALI and 3 ORS <b>Versus</b> NATIONAL INSURANCE CO LTD and ANR	MS B DEVI MS.I SARMA	MR. P J BARMAN MR.A DUTTA R-1 MS R TADO MRS.P M DUTTA(R-1)
10	<a href="#">Arb.A./2/2018</a> WITH LCR, FIXED	M/S JAY HIND SUPPLY CORPORATION <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MR. T DEURI MR. A DHAR	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.
11	<a href="#">RFA/53/2018</a> WITH LCR, FIXED	ON THE DEATH OF SONARAM BHUYAN HIS LEGAL HEIRS- <b>Versus</b> HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)

	<b>WITH</b> <a href="#">I.A.(Civil)/3399/2022</a> in RFA/53/2018	GUNADA BHUYAN AND ANR. <b>Versus</b> HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
12	<a href="#">RFA/55/2018</a> WITH LCR, FIXED	DEVENDRA KUMAR SETHIA <b>Versus</b> AIRPORT AUTHORITY OF INDIA AND 3 ORS	MR. P KHATANARI MR. A DAS MR D KALITA MR. R K AGARWALA	SC, A A I
13	<a href="#">MFA/139/2018</a> WITH LCR	UNION OF INDIA <b>Versus</b> SRI DASARATH CHOUHAN	MR. B SARMAH MR G GOSWAMI	
14	<a href="#">MACApp./253/2020</a> WITH LCR, FIXED	M/S HDFC ERGO GEN. INS. CO. LTD., <b>Versus</b> NITAI BHOWMICK AND 2 ORS.	MR. K K BHATTA MS. R DEVI	DR. R SARMAH
15	<a href="#">Test.App./8/2022</a> WITH LCR, FIXED	SWAPNA DAS AND 2 ORS. <b>Versus</b> CHUMKI DAS @ PAUL AND ANR.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) DR K PANDAV (r-2) MR. S. J. SARKAR (r-1) MR. H G HAZARIKA
16	<a href="#">CRP(IO)/198/2022</a> FIXED	GYASUDDIN AHMED <b>Versus</b> NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR. R SARMA MR. A ROY MR K KHANNA MS M DAS
17	<a href="#">Mat.App./15/2023</a> WITH LCR	XXXX XXXX <b>Versus</b> XXXX XXXX	MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
18	<a href="#">FAO/43/2023</a> WITH LCR	DILBAR MOLLAH AND ANR <b>Versus</b> BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2166/2023</a> in FAO/43/2023	DILBAR MOLLAH AND ANR <b>Versus</b> BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
19	<a href="#">CRP/44/2023</a> WITH LCR	DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS. <b>Versus</b> KHAGEN HAJONG	MR. R BARUAH MR. A IKBAL MS. M NATH	MR. S I BORA
	<b>WITH</b> <a href="#">I.A.(Civil)/1756/2023</a> in CRP/44/2023	KHAGEN HAJONG <b>Versus</b> DHIPEN HAJONG @ DHIPES HAJONG AND 3 ORS.	MR. J AHMED MR. S I BORA MR. S I BORA MS A HUSSAIN	MR. R BARUAH
20	<a href="#">FAO/50/2023</a> CAVT. NO.09172/023, WITH LCR, FIXED	SURENDRA KUMAR MITTAL <b>Versus</b> SAYED KAMALUDDIN AHMED AND 7 ORS	MR G N SAHEWALLA MR. S SARMA MD ASLAM MR. J DEKA MR. T K BHUYAN MR. S K DEKA MS. S MEDHI MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA MS T J SAHEWALLA MR. C TALUKDAR MR. A GAUTAM	S ALI MR. P CHOUDHURY MR. R BARUAH MS. M NATH MS S SIDDIQUA MS. J SARMA FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/2462/2023](#)  
**in** FAO/50/2023

SURENDRA KUMAR MITTAL  
**Versus**  
SAYED KAMALUDDIN AHMED AND 7  
ORS.

MR. S SARMA  
MR. J DEKA  
MR. T K BHUYAN  
MR. S K DEKA  
MS. S MEDHI  
MR. C TALUKDAR  
MR. A GAUTAM

MR. P CHOUDHURY  
FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1681/2024</a>	SAHADEB RABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/1513/2024</a>	SIKANDAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
3	<a href="#">Crl.Rev.P./113/2024</a> PART-HEARD, LCR 3 FILES, FIXED	KANGKAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1433/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MUKESH YADAV <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>ORDERS</b>				
5	<a href="#">Crl.A./50/2021</a> 4 Y 11 M 9 D.:PART-HEARD, WITH OFFICE NOTE, LCR 4 FILES	SRI NITUL CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
<b>HEARING</b>				
6	<a href="#">CRL.A(j)/115/2018</a> PART-HEARD, LCR 4 FILES, FIXED	TARUN DAS <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
7	<a href="#">Crl.A./393/2023</a> 0 Y 8 M 12 D.:PART-HEARD, LCR 6 FILES, FIXED	MD. SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/1026/2023</a> in Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4189/2022</a> FIXED	RAJESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC MR. U K NAIR, SR. ADV. (R-6) MR. M P SARMA (R-6) MR. A BORO (R-6) MR D NATH, SR. GA, ASSAM MS D MAHANTA (R-6)
	<b>WITH</b> <a href="#">I.A.(Civil)/3220/2022</a> in WP(C)/4189/2022	ANURUPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/3221/2022</a> in WP(C)/4189/2022	ANURPA PATHAK <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/798/2023</a> in WP(C)/4189/2022	SUMAN DAS <b>Versus</b> RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO MS D MAHANTA	MR K K MAHANTA (Sr. Advocate) SC, P AND R.D. SC, APSC
<b>HEARING</b>				
2	<a href="#">WP(C)/468/2014</a>	NAGENDRA NATH SEAL and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR. R. DHAR, SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE

3	<a href="#">WP(C)/6514/2014</a>	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
4	<a href="#">WP(C)/1198/2016</a>	GYAN SINGH <b>Versus</b> STATE BANK OF INDIA and 5 ORS	MR. A CHAMUAH MR. P P BORTHAKUR MS. R BORAH MR. T MADHUKALLYA	MR. L TALUKDAR MR. N BARUA(R-1-6) MS. M DAS MR. B DAS
5	<a href="#">WP(C)/1204/2016</a> WITH LCR	APURBA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR. B K BHAGAWATI MR G C HAZARIKA MR. L Deka MR A K PANDIT
6	<a href="#">WP(C)/1760/2016</a>	SMTI PARVINARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	MR.B K SARMA SC, SOCIAL WELFARE
7	<a href="#">WP(C)/1925/2016</a>	NO.041705034 CT/GD ANIRUDHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.(R 1-5)
8	<a href="#">WP(C)/2194/2016</a>	SMTI. PRAVATI SAHA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	MR.J I BORBHUIYA SC, P H E
9	<a href="#">WP(C)/2301/2016</a>	ANSULA NARZARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS	MR. K K PARASAR (1 TO 6) ASSTT. S.G.I.
10	<a href="#">WP(C)/2540/2016</a>	SRI DANDI RAM KALITA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A L MANDAL MR.H RAJBANGSHI	GA, ASSAM SC, FINANCE
11	<a href="#">WP(C)/2545/2016</a>	SARBESWAR KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	SC, AG SC, PWD
12	<a href="#">WP(C)/2652/2016</a>	PRABIN CHANDRA KALITA <b>Versus</b> THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHOAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR.G BHARADWAJ(R- 1-4)
13	<a href="#">WP(C)/4869/2016</a>	SUNIL MAHANTA <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 4 ORS.	MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MR.S NATH(R-1-5) MR.G J SHARMA(R-1-5)
14	<a href="#">WP(C)/5188/2016</a>	ON THE DEATH OF HABIBUR RAHMAN HIS LEGAL HEIRS, 1. RAKIBUR RAHMAN <b>Versus</b> THE ASSAM SEEDS CORPORATION LTD. and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.S CHAMARIA(R-2) MR.M PHUKAN(R-2) MR.D SHARMA(R-2) SC, AGRI. DEPARTMENTR 3
15	<a href="#">WP(C)/5008/2017</a>	LALIMIYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
16	<a href="#">WP(C)/4038/2018</a>	EX-CT/GD NO. 031520548 NILAM CHAND DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. A BHATTACHARYA	MRS. R DEVI ASSTT.S.G.I.
17	<a href="#">WP(C)/2817/2019</a>	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)



WITH  
[I.A.\(Civil\)/1324/2020](#)  
in WP(C)/2817/2019

THE ASSAM GRAMIN VIKASH BANK AND  
4 ORS.

MR S DUTTA  
MR. S DUTTA

MR. B D KONWAR SR. ADV.  
MRS J M KONWAR

**Versus**

MRINMOY DAS

F/NO.881560015, PHARMACIST (NON  
COMBATISED), JANARDAN SINGH

MR. R MAZUMDAR  
MRS P RAI

MR. K GOGOI  
ASSTT.S.G.I.

**Versus**

THE UNION OF INDIA AND 5 ORS.

MR H BEZBARUA  
MR H J SAIKIA

GA, ASSAM

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR S BORTHAKUR  
MR. K K KALITA  
MR. D GOGOI

GA, ASSAM

**Versus**

JADUBANGSH ROY @ JADUBANGSH RAY

MR. S P ROY  
MS S DAS  
MR M DEB

SC, APDCL

**Versus**

THE STATE OF ASSAM AND 4 ORS.

SYED MD SAHARUK ALOM

MS C MEDHI  
MR. S NATH

**Versus**

THE STATE OF ASSAM AND 6 ORS

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,11th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Crl.Pet./28/2023</a>	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<b>WITHDRAWAL</b>				
2	<a href="#">Crl.Pet./578/2023</a> B/O	SATYAJIT SUKLABAIDYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	MS S KAKATI(R-2) PP, ASSAM
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./1670/2024</a>	GULENUR ISLAM @ DHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. M KHAN MS K BARMAN MS. D. DEVI	PP, ASSAM
4	<a href="#">Bail Appln./1671/2024</a>	DHARMENDRA SINGH AND ANR. <b>Versus</b> UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, DRI
5	<a href="#">Bail Appln./1673/2024</a>	FATIK ALI <b>Versus</b> THE UNION OF INDIA	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	SC, NCB
6	<a href="#">Bail Appln./1674/2024</a>	ZIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
7	<a href="#">Bail Appln./1682/2024</a>	MINTU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Crl.Rev.P./219/2024</a>	MONJURA KHANOM <b>Versus</b> ROFIQUL ISLAM AND 3 ORS	MR. A MANNAF MD A S ALI	PP, ASSAM
9	<a href="#">Crl.Pet./665/2024</a>	SMT. TAPASHI DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	PP, ASSAM
10	<a href="#">Crl.Pet./666/2024</a>	SMTI. PURNIMA DAS DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K LAHKAR R BISWAS	PP, ASSAM

**ADMISSION**

11	<a href="#">Crl.Pet./334/2020</a> WITH LCR 5 FILES(SCANNED COPY), FIXED	WALLIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. M K DAS MOMI KALITA	MR. B P BORAH MR P J DUTTA MR R S RONGHANG PP, ASSAM
	<b>WITH</b>			
12	<a href="#">Crl.Pet./630/2020</a>	KINGKINI PADMAPATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PHUKAN	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS B BORA (R2) MR. A.I. AHMED MR J DAS (R2) PP, ASSAM
	<b>WITH</b>			
13	<a href="#">Crl.Pet./34/2021</a>	KINGKINI PADMAPATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BHARDWAJ MR K TALUKDAR	PP, ASSAM
	<b>WITH</b>			
14	<a href="#">Crl.Pet./737/2021</a>	WALLIUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
15	<a href="#">Crl.A./183/2024</a>	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/544/2024</a> in CrI.A./183/2024	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
16	<a href="#">Crl.Pet./187/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KIRAN DEVI VERMA AND ANR <b>Versus</b> KHUSHI VERMA @ BICKY	MR. B K DAS MR H P GUWALA H P NEOG	MS.TWINKLE SARMA MR S PARASHAR
<b>BAIL HEARING (BA)</b>				
17	<a href="#">Bail Appln./3621/2023</a> WITH CASE RECORD(SCANNED COPY)	INDRAJIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
18	<a href="#">Bail Appln./4160/2023</a>	RAM YADAV <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
19	<a href="#">Bail Appln./4312/2023</a> WITH CASE RECORD(SCANNED COPY)	SAMRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
20	<a href="#">Bail Appln./221/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MONOJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
21	<a href="#">Bail Appln./853/2024</a> WITH CASE RECORD(SCANNED COPY)	RAJESH LAKANDRI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
22	<a href="#">Bail Appln./1078/2024</a> WITH CASE RECORD(SCANNED COPY)	ABU SAYED KHAN <b>Versus</b> THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
23	<a href="#">Bail Appln./1094/2024</a>	CHRKIA NALOIJU <b>Versus</b> THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
	<b>WITH</b>			
24	<a href="#">Bail Appln./1088/2024</a>	ANIK T KHUNJUJU <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
25	<a href="#">Bail Appln./1181/2024</a> WITH CASE RECORD(SCANNED COPY)	RANI DEVI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN RAKESH DHAR	PP, ASSAM
26	<a href="#">Bail Appln./1452/2024</a> FIXED	DEBABRATA SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR U S BORGOHAIN MS DIPSY RAJA	PP, ASSAM

27	<a href="#">Bail Appln./1458/2024</a> WITH OFFICE NOTE	ABUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
28	<a href="#">Bail Appln./1493/2024</a> FIXED	SHOHAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/920/2024</a> FIXED	BINANDA NEOG @ JILI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
30	<a href="#">AB/1359/2024</a> FIXED	MAHIDUL ISLAM @ MAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
31	<a href="#">AB/1363/2024</a> FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<b>ORDERS</b>				
32	<a href="#">I.A.(CrI.)/312/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED <b>in</b> CrI.Pet./1264/2022 <b>WITH</b> <a href="#">CrI.Pet./1264/2022</a>	SURANJANA HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
33	<a href="#">I.A.(CrI.)/594/2023</a> WITH LCR 3 FILES, B/O <b>in</b> CrI.A./245/2023 <b>WITH</b> <a href="#">CrI.A./245/2023</a>	DR. FARHIN IQBAL <b>Versus</b> THE STATE OF ASSAM AND ANR ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R J DAS MRS S SAIKIA MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./228/2023</a> <u>1 Y 0 M 10 D</u>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	<a href="#">CrI.A./228/2023</a> <u>1 Y 0 M 10 D</u>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	<a href="#">I.A.(CrI.)/638/2023</a> B/O <b>in</b> CrI.Rev.P./6220/2023 <b>WITH</b> <a href="#">CrI.Rev.P./6220/2023</a> (Filing Number)	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A N AHMED	MR. DITUL DAS (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./6220/2023</a> (Filing Number)	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR A N AHMED	
36	<a href="#">I.A.(CrI.)/1212/2023</a> <b>in</b> AB/3741/2023	NUR UDDIN SK <b>Versus</b> HURMUS ALI @ HURMUJ ALI AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MR. Y ALI S ALI R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT)	PP, ASSAM
	<b>WITH</b> <a href="#">AB/3741/2023</a>	HURMUS ALI @ HURMUJ ALI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A ALI MR. Y ALI S ALI	MR. M U MONDAL (FOR INFORMANT) R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT) PP, ASSAM

37	<a href="#">I.A.(Crl.)/543/2024</a> in Crl.A./4559/2024	MADHAB BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./4559/2024</a> (Filing Number)	MADHAB BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A K BHUYAN	
	<b>WITH</b> <a href="#">Crl.L.P./20/2024</a>	MADHAB BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	
<b>HEARING</b>				
38	<a href="#">Crl.A./184/2009</a> WITH LCR 1 BUNDLE, FIXED	RAKESH KUMAR, <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
39	<a href="#">Crl.Rev.P./454/2009</a> WITH LCR 4 FILES, FIXED	RAKESH RELAN <b>Versus</b> MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
40	<a href="#">Crl.Pet./1026/2015</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MARNYA CHIRAM <b>Versus</b> VIJAY KUMAR AGARWALA and ANR	MR.R HUSSAIN MS.G SUTRADHAR MR.T SIRAM	MR.A R SHOMER-1 MR.A J GHOSH(R-1)
41	<b>WITH</b> <a href="#">Crl.Pet./906/2015</a>	SMTI TELI KECHI <b>Versus</b> VIJAY KR. AGARWALA and ANR.	MR.R K DUTTA MR.U J SAIKIA	MR.A R SHOME MR.A J GHOSH PP, ASSAM
42	<a href="#">Crl.Rev.P./159/2017</a> WITH LCR 3 FILES, B/O	NIRMAL DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.B GOSWAMI(R-2) MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM MR.M BORAH-2
43	<b>WITH</b> <a href="#">Crl.Rev.P./445/2017</a>	BABUL CH. DUTTA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.A KHOUND MR.M BORAH	MR.P K DASR. 2 MR.A CHOWDHURY(R. 2) MR.N MAHAJAN(R. 2.) PP, ASSAM
44	<a href="#">Crl.A./121/2018</a> WITH LCR 2 FILES, FIXED	SHAHADAT ALI <b>Versus</b> MAZIBAR RAHMAN and ANR	MR.I H SAIKIA MR K KALITA MS S KANUNGOE MR. M R CHOUDHURY	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN (R1) MR. A MANNAF PP, ASSAM
45	<a href="#">Crl.A./9/2019</a> WITH LCR 3 FILES, FIXED	SHRI BIJU BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR R DHAR MR B C MUCHAHARY MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
46	<a href="#">Crl.Pet./1002/2019</a> WITH OFFICE NOTE	NABAM HARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S K SINGHA MR. M G SINGH MR. M K DUTTA	SC, CBI
47	<a href="#">Crl.Pet./88/2021</a> WITH LCR 1 FILE(SCANNED COPY), OFFICE NOTE	SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH]**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1668/2024</a>	MD. RAJU ALI @ RONGA LAU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
2	<a href="#">Bail Appln./1675/2024</a>	MD. ASADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A DEKA MR. S BORTHAKUR	PP, ASSAM
3	<a href="#">Bail Appln./1676/2024</a>	JULHASH ALI @ JUL HASH ALI <b>Versus</b> THE STATE OF ASSAM	MR S AHMED MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
4	<a href="#">Bail Appln./1680/2024</a>	GULAM OSMANI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI H R KHAN	PP, ASSAM
<b>MOTION (AB)</b>				
5	<a href="#">AB/1505/2024</a>	AMIR ALI @ AMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	N. UDDIN SK ABDULLAH M HUSSAIN	PP, ASSAM
6	<a href="#">AB/1509/2024</a>	PANKAJ NAYAK AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
7	<a href="#">AB/1510/2024</a>	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT	PP, ASSAM
8	<a href="#">AB/1511/2024</a>	HAFIJUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
9	<a href="#">AB/1518/2024</a>	RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
10	<a href="#">AB/1522/2024</a>	JAHANGIR ALI @ ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

11	<a href="#">AB/1523/2024</a>	SIRAJUL ALI @ ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
12	<a href="#">AB/1525/2024</a>	ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
13	<a href="#">AB/1526/2024</a>	BIJOY BISWAS AND 2 ORS. <b>Versus</b> STATE OF ASSAM	MR. M ALI MR A RAHMAN MS N DAS MR A K AZAD	PP, ASSAM
<b>MOTION</b>				
14	<a href="#">Crl.Pet./356/2024</a> FIXED	DR. NILUTPAL SUT AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
15	<a href="#">Crl.Pet./636/2024</a> B/O	SAMSUL HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
16	<a href="#">Crl.Pet./667/2024</a>	M/S BINA INFOMEDIA PVT LTD <b>Versus</b> M/S GUPTA HARDWARE PVT LTD	MR. T BARUAH MR. K BORUAH MS A DAS MS. P BORAH	
17	<a href="#">Crl.Pet./668/2024</a>	MALATI BAISHYA AND 2 ORS <b>Versus</b> BANASHREE BAISHYA	MR P DAS A DAS MR P PRAWAR MS N BARUAH	
18	<a href="#">Crl.Pet./669/2024</a>	MRIDUL KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. MUSTAFA HUSSAIN MR. H N ISLAM	PP, ASSAM
19	<a href="#">Crl.Pet./670/2024</a>	HARE RAM YADAV AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
<b>ADMISSION</b>				
20	<a href="#">WP(C)/5523/2015</a> PART-HEARD, FIXED	SURJU ORANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
21	<a href="#">WP(C)/3616/2020</a> PART-HEARD	SAMSUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
22	<a href="#">CRL.A(J)/78/2020</a> WITH LCR 5 FILES	TARAK BORO <b>Versus</b> THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
23	<a href="#">Tr.P.(Crl.)/5/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	BIKASH BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
24	<a href="#">Crl.Rev.P./412/2023</a> WITH LCR 1 FILE, FIXED	RITUL BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA MS RIMPI DUTTA	MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM
25	<a href="#">Tr.P.(Crl.)/24/2024</a> FIXED	MOHAMMAD RIJVAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. D DAS, LD. ADDL. P.P., ASSAM. PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/500/2024</a> <b>in</b> Tr.P.(Crl.)/24/2024	MOHAMMAD RIJVAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	<a href="#">Crl.A./184/2024</a>	RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM

**BAIL HEARING (BA)**



27	<a href="#">Bail Appln./434/2024</a> WITH CASE RECORD(SCANNED COPY)	ANIL YADAV <b>Versus</b> UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
28	<a href="#">Bail Appln./1483/2024</a> FIXED	TAZANG KONYAK <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN MR. H A HUSSAIN	PP, ASSAM
<b>WITH</b>				
29	<a href="#">Bail Appln./1449/2024</a>	SUJIT DEY <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR. H A HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
30	<a href="#">AB/2985/2023</a>	MD. MOKLESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
31	<a href="#">AB/3758/2023</a>	JEHERUL SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
32	<a href="#">AB/160/2024</a>	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
33	<a href="#">AB/207/2024</a> FIXED	ROBIN RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM
34	<a href="#">AB/899/2024</a> FIXED	MOJAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
35	<a href="#">AB/1128/2024</a> FIXED	MRS ARATI DAS <b>Versus</b> THE STATE OF ASSAM	MR. M GOGOI	PP, ASSAM
36	<a href="#">AB/1216/2024</a>	MD. MANZIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE MR Z I CHOUDHURY M. HOSSAIN MD. ABU LAISE	PP, ASSAM
37	<a href="#">AB/1287/2024</a>	SRI SIB CHARAN GUPTA @ BHOLA, <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN	PP, ASSAM
38	<a href="#">AB/1296/2024</a>	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
39	<a href="#">AB/1297/2024</a>	KISHOR KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
40	<a href="#">AB/1327/2024</a> FIXED	MD. MUFASSIL ALI @ MUFSSIL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
<b>ORDERS</b>				
41	<a href="#">Cri.A./478/2023</a> O Y 7 M 9 D :WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Cri.)/1268/2023</a> in Cri.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
42	<a href="#">I.A.(Cri.)/85/2024</a> WITH OFFICE NOTE, LCR 5 FILES in Cri.A./25/2024	TILOK KONWAR @ TILAK KONWAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./25/2024</a>	TILOK KONWAR @ TILAK KONWAR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
<b><u>QUASHMENT</u></b>				
43	<a href="#">Crl.Pet./753/2021</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	KUTHAL PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	PP, ASSAM
44	<a href="#">Crl.Pet./275/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NIRUPAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR MS. J GHOSH	MR. S C KEYAL (r-2) MS. R DEKA (r-2) PP, ASSAM
45	<a href="#">Crl.Pet./860/2023</a> FIXED	ANU BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS. P DAS (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/394/2024</a> in Crl.Pet./860/2023	ANU BORAH <b>Versus</b> JINTUMONI KALITA	MR A DASGUPTA MS B DAS	D DAS PP, ASSAM
46	<a href="#">Crl.Pet./1295/2023</a> FIXED	MANAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/490/2024</a> in Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY <b>Versus</b> MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
47	<a href="#">Crl.Pet./276/2024</a> FIXED	AYNUL HAQUE LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
<b><u>HEARING</u></b>				
48	<a href="#">CRL.A(J)/25/2019</a> 6 Y 9 M 15 D :WITH LCR 4 FILES, P.B.-1, FIXED	NEHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49	<a href="#">Crl.Rev.P./503/2019</a> WITH LCR 4 FILES, B/O	SHAH NAWAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
50	<a href="#">Crl.Rev.P./239/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NIRMAL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MS. D GHOSH(R-2) MS N DEKA(R-2) MR G K DEKA (R2) MR C GOGOI (R2) MS H BETALA(R-2) MS A HUSSAIN(R-2) MR I CHAKMA (R-2) MR. A M BARUAH (R2) MR. S. K. CHAKMA(R-2) PP, ASSAM
51	<a href="#">Crl.A./303/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED	PROMUD YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/724/2023</a> in Crl.A./303/2023	PROMUD YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

52 [CrI.A./27/2024](#)  
WITH LCR 3 FILES, B/O

NILADHAR KALITA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. D K KOTHARI  
MR. K K BHUYAN  
MR. B DEKA  
MS P BARUAH  
S AZIZ  
MR P PRAWAR  
MR Y KOTHARI  
MS N T MANPOONG  
MR. N KOTHARI

MR. D K DAS (r-2)  
PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/91/2024](#)  
**in** CrI.A./27/2024

NILADHAR KALITA  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. D K KOTHARI  
MR. K K BHUYAN  
MR P PRAWAR  
MR Y KOTHARI  
MR. N KOTHARI

PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1678/2024</a>	SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./1679/2024</a>	SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
3	<a href="#">Bail Appln./1683/2024</a>	MD MOKSED ALI ALIAS MOKSHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. S R ISLAM	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Rev.P./205/2024</a> FIXED	JALIL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
5	<a href="#">Crl.Pet./607/2024</a> FIXED	MD. ISLAOUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
6	<a href="#">AB/1506/2024</a>	BHUPEN NATH <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
7	<a href="#">AB/1507/2024</a>	RINTU MIAH @ RINTU SK <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
8	<a href="#">AB/1508/2024</a>	RAJDEEP DAS <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR N BARMAN MR N MILI	PP, ASSAM
9	<a href="#">AB/1512/2024</a>	ABDUL KUDDUS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
10	<a href="#">AB/1515/2024</a> B/O	ABDUL BAREK @ ABDU BARIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	PP, ASSAM

11	<a href="#">AB/1516/2024</a>	DHIRAJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
12	<a href="#">AB/1517/2024</a>	RANJAN RAJKHOWA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. T U LASKAR MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. J GHOSH MS. C HAZARIKA	PP, ASSAM
13	<a href="#">AB/1520/2024</a>	SUKUMUDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
14	<a href="#">AB/1524/2024</a>	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./920/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SELIM UDDIN CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
16	<a href="#">Crl.Pet./1079/2022</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MUSTT. FATEMA KHATOON @ MUSTT. FATEMA BEGUM @ FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	MR. A K PURKAYASTHA (r-2) MR S C DAS (r-2) MS. R R RAJKUMARI PP, ASSAM
17	<a href="#">Crl.Rev.P./451/2023</a> FIXED	BISHNU DAS <b>Versus</b> MENOKA DAS @ BARMAN	MR. Y S MANNAN MR. T BAIDYA MS C.DEVI MS N DEKARAJA	
18	<a href="#">Crl.Pet./901/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	TARUN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MS. P. DAS, AMICUS CURIAE (R-2) PP, ASSAM
19	<a href="#">Crl.Pet./1091/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	DHIRONJOY NAIDING AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B BARUAH MR. R A MAZUMDER M. ROBBANI MR U RONGPI	MS. R DEKA (R-2) MR. R M DAS (R-2) MR. C SHARMA (R-2) D JAIN (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
21	<a href="#">Crl.Pet./546/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPAN PHUKAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
22	<a href="#">Bail Appln./1551/2024</a> FIXED	ABDUL MONNAF SK <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
23	<a href="#">Bail Appln./1565/2024</a> FIXED	DHANMANI DEKA <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MR U.SARMAH	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/3845/2023</a> FIXED	RIAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S A BARBHUYAN MR. KAUSAR AHMED T A LASKAR	MR. A K TALUKDAR (INFORMANT) MR S ISLAM (INFORMANT) A BEGUM PP, ASSAM
25	<a href="#">AB/25/2024</a> FIXED	UTTAM CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM

26	<a href="#">AB/133/2024</a> FIXED	INJAMAMUL HOQUE @ INJAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
27	<a href="#">AB/490/2024</a> FIXED	DR. EYAQUB ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
28	<a href="#">AB/1068/2024</a>	MAMTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT)
29	<a href="#">AB/1274/2024</a> FIXED	DULAN DEY @ ARPANA DEY AND ANR <b>Versus</b> STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
30	<a href="#">AB/1315/2024</a>	DINESH DAS AND 2 ORS <b>Versus</b> STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
31	<a href="#">AB/1401/2024</a> FIXED	INTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
32	<a href="#">AB/1412/2024</a> FIXED	SMTI. JAYASHREE DEKA SARMAH @ JAYASHREE DEKA SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI MS. M SHARMA	MR. A CHAMUAH PP, ASSAM
33	<a href="#">AB/1434/2024</a> FIXED	MANASH PRATIM NATH <b>Versus</b> STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
34	<a href="#">AB/1435/2024</a> FIXED	SHIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	<a href="#">AB/1484/2024</a> FIXED	TUTUMANI NATH @ POLTU <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM

**ORDERS**

36	<a href="#">Crl.Pet./128/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	GOPAL SHAH <b>Versus</b> NAVANITA SHAH	MR J PAYENG MS J SARMAH MS A PAYENG
----	--	--	---

**HEARING**

37	<a href="#">Crl.A./78/2008</a> WITH LCR 3 FILES, P.B.-4 , FIXED	MD. SAMSUL HOQUE <b>Versus</b> C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	<b>WITH</b> <a href="#">Crl.M.C./257/2008</a> <b>in</b> Crl.A./78/2008	MD. SAMSUL HOQUE, <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
38	<b>WITH</b> <a href="#">Crl.A./79/2008</a>	DR. RANJITA ROY <b>Versus</b> THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI

	<b>WITH</b> <a href="#">Crl.M.C./258/2008</a> in Crl.A./79/2008	DR. RANJITA ROY <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
39	<b>WITH</b> <a href="#">Crl.A./84/2008</a>	PALLAB BORDOLOI <b>Versus</b> C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
40	<b>WITH</b> <a href="#">Crl.A./85/2008</a>	KAMALESH DEKA <b>Versus</b> C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
41	<b>WITH</b> <a href="#">Crl.A./86/2008</a>	UPENDRA NATH GOGOI <b>Versus</b> C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
42	<b>WITH</b> <a href="#">Crl.A./92/2008</a>	ANISUR RAHMAN <b>Versus</b> C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
43	<b>WITH</b> <a href="#">Crl.A./102/2008</a>	ANANDA CH. BARUAH <b>Versus</b> C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
44	<a href="#">Crl.Pet./867/2013</a> WITH OFFICE NOTE	KUMAR DEEPAK DAS <b>Versus</b> SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
45	<a href="#">Crl.A./114/2020</a> 4 Y 5 M 19 D :WITH LCR 5 FILES, B/O	JOHIRUL ISLAM @ JAHIRUL ALI <b>Versus</b> STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR F HAQUE MR R A AHMED MR. S K M ALOMGIR MR A ISLAM	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM
46	<a href="#">Crl.Rev.P./4/2022</a> WITH LCR 1 FILE, FIXED	BINAD NARZARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
47	<a href="#">Crl.A./94/2022</a> WITH LCR 3 FILES, FIXED	BITOPAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M C KALITA MR. B K DAS MR. M ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
48	<a href="#">Crl.A./292/2022</a> 1 Y 9 M 4 D :WITH LCR 6 FILES, FIXED	PANI RAM TOKBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49	<a href="#">Crl.A./73/2024</a> WITH LCR 2 FILES, FIXED	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/251/2024</a> in Crl.A./73/2024	PRADUNNYA SHIL <b>Versus</b> UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI
50	<b>WITH</b> <a href="#">Crl.A./60/2024</a>	SULTAN ALI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, DRI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[CIVIL BENCH-II AND MAC. APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/9023/2019</a> FIXED	HUSNA ARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
<b>HEARING</b>				
2	<a href="#">MACApp./206/2011</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN
	<b>WITH</b> <a href="#">MC/3396/2011</a> in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
3	<a href="#">MACApp./9/2014</a> CAVT. NO. 759/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
4	<a href="#">MACApp./4/2016</a> WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2
5	<a href="#">MACApp./397/2016</a> WITH LCR	SMTI KANTI DEVI <b>Versus</b> THE NATIONAL INSURANCE CO. LTD and ANR	MR.A BISWAS MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUAH	MR. P J BARMAN MR.P P BORTHAKUR(R-2) MR.K ROY(R-2) MS.B GOGOI(R-2) MR.A DUTTAR-1 MRS.P M DUTTA(R-1)

6	<a href="#">WP(C)/3791/2017</a> FIXED	PLABITA DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R-3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R-3&10)
7	<a href="#">MACApp./53/2018</a> WITH LCR, FIXED	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI GAUTOMI RAJBHOR and ANR	MRS. L SHARMA MD.M H RAJBARBHUIYAN MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. R DEV MR J JOHN MS. R CHETRI	MR. S CHAUHAN MR. J U N M LASKAR MR. A M BARBHUIYA MS. K DEVI MR. J ISLAM MR. A A R KARIM MS. R BARUAH MS. K DAS MR. P MAZUMDER
	<b>WITH</b> <a href="#">CO/17/2018</a> in MACApp./53/2018	SMTI GAUTOMI RAJBHOR <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD AND ANR	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. A TALUKDAR MR. K K BHATTA MR. R DEV MS. L SARMA MS. L SARMA
8	<a href="#">MACApp./338/2018</a> WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR D KALITA (R-1,4) MR.M M DEKA(R-5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1533/2018</a> in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
9	<a href="#">MACApp./936/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI CHANDAMITA DAS AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B J MUKHERJEE (R1, R2) MR. S BISWAS (R1, R2) MR. H BURAGOHAIN
10	<a href="#">MACApp./223/2019</a> WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
	<b>WITH</b> <a href="#">CO/37/2019</a> in MACApp./223/2019	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM <b>Versus</b> THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
11	<a href="#">WP(C)/273/2019</a> FIXED	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
12	<a href="#">MACApp./412/2019</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SALAMUDDIN @ ABDUL SALAM ALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A BHATTACHARYYA MR. S SINGH
13	<a href="#">MACApp./40/2020</a> WITH LCR, FIXED	DEBENDRA NATH BORAH <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and ANR	MR.A GANGULY MR.S K SINGH MS A DUTTA	MR. A ACHARYA
14	<a href="#">MACApp./152/2020</a> WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)

**WITH**  
[I.A.\(Civil\)/989/2020](#)  
in MACApp./152/2020

THE ORIENTAL INSURANCE COMPANY  
LIMITED

MR. A DUTTA  
MRS. P M DUTTA

**Versus**

MAYMUN NESSA BARBHUYIA AND 5 ORS

SRI GAKUL CHANDRA DAS

**Versus**

ABDUL BAREK AND 6 ORS.

G UDDIN  
MS. P A TALUKDAR  
MR N Y KONYAK  
MR. D K RAJAK

MR. A ROSHID (r.1-6)  
MS. M R DEVI (r.1-6)  
MR A RASHID  
MS R DEVI

15 [MACApp./349/2021](#)  
WITH LCR, FIXED

**WITH**

[MACApp./706/2018](#)

ANOWARA KHATUN AND 4 ORS

**Versus**

HDFC ERGO GENERAL INSURANCE CO.  
LTD AND 2 ORS

MR. M A SHEIKH  
MR M RAHMAN  
MR. M HUSSAIN  
MS F INTAZ

MR. K K BHATTA (R1)  
G UDDIN (R2)  
MS JONA TALUKDAR (R1)  
MS. P A TALUKDAR (R2)  
MR N Y KONYAK (R2)

17 [WP\(C\)/2517/2021](#)

SANDHYARANI DAS

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR H DAS  
R BORUAH

SC, ELEM. EDU  
SC, FINANCE  
SC, K A A C

18 [MACApp./298/2022](#)  
WITH LCR, FIXED

MD. ABDUL MOZID FARAJI and ANR

**Versus**

ORIENTAL INS. CO. LTD. and 2 ORS

MR. R C DAS  
MR. R C DAS  
MR.S C DAS

MR SISHIR DUTTA (R1)  
MS. M CHOUDHURY (R1)  
MS C BORAH (R1)

**WITH**

[MACApp./110/2017](#)

ANUWARA BEGUM

**Versus**

ORIENTAL INSURANCE CO LTD and 2  
ORS

MR.R C DAS  
MR.S C DAS  
MRP BURAGOHAIN

MR. R C PAUL (R1)  
MR.A AHMED(R-1)  
MS L DAS (R1)

20 [MACApp./530/2022](#)  
WITH LCR

NGANGOM RANJITA DEVI AND ANR

**Versus**

ORIENTAL INSURANCE CO. LTD AND 3  
ORS

MR. B J MUKHERJEE  
MR. S BISWAS

MR S DUTTA (R-1)  
MS S MOCHAHARI (R-1)  
MR. S DUTTA (R-1)  
MR. H BURAGOHAIN (r-2)  
MR S DUTTA (R-1)

21 [MACApp./686/2022](#)  
WITH LCR, FIXED

JOY PRAKASH

**Versus**

NATIONAL INSURANCE CO. LTD. AND 2  
ORS. E

MR U K THAKURIA  
MR B K BARUAH  
MR. C K BARUAH

MS. R D MOZUMDAR  
MR. S DAS (r-2,3)  
MS. A BARMAN (r-2,3)  
MS B TALUKDAR (r-2,3)  
MS. C MOZUMDAR (r-1)  
MR. S P SHARMA (r-1)

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/5735/2018</a> BY SLIP	SAMIRA BEHERA <b>Versus</b> ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3648/2018</a> in WP(C)/5735/2018	DIBYENDU SAHA <b>Versus</b> SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	<b>WITH</b> <a href="#">I.A.(Civil)/3704/2018</a> in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. <b>Versus</b> DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
2	<a href="#">WP(C)/3949/2023</a> BY SLIP	GIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
3	<a href="#">WP(C)/4881/2023</a> BY SLIP	MD. ABUL HASEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
4	<a href="#">WP(C)/4564/2023</a> CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
5	<a href="#">WP(C)/337/2024</a> BY SLIP	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
<b>TOP OF THE LIST</b>				
6	<a href="#">WP(C)/5332/2012</a>	DANDA MATTACK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH MS. M.D. BORAH, SC, TRANSPORT SC, A S T C

7	<a href="#">WP(C)/5735/2012</a>	NIRMAL KUMAR <b>Versus</b> THE HINDUSTAN PAPER CORPORATION LTD. and 5 ORS	MR.R S CHOUHAN	MR.DILIP DEY MR.S SARMA MRD N BHATTACHARYA MR.R HAZARIKA MR.J ROY MS.P BORAH MR.S BORTHAKUR MS.S KAKOTI
8	<a href="#">WP(C)/502/2014</a>	SRI SRI MADHABDEV SANSKRIT TOL and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.C BORUAH MR.R K TALUKDAR MRR K NEOG MS.D TAMULI	SC, EDU
9	<a href="#">WP(C)/1203/2014</a>	SMTI BHABANI PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.D D ROY MR.D P BORAH	GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/4911/2014</a> B/O	SANTA RAM SALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
11	<a href="#">WP(C)/5744/2014</a>	RANJIT DOLEY <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. D BARUA MRJ PAYENG MR.G PEGU	C.G.C. MR.S S ROY(R-1 to 4) ASSTT.S.G.I.
12	<a href="#">WP(C)/6239/2014</a>	DHIRAJ THAKUR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. S SAHU MR.N N JHA MR.P K MONDAL	MR.S C KEYAL ASSTT.S.G.I.
13	<a href="#">WP(C)/6483/2014</a>	THANU GOGOI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	ASSTT.S.G.I.
14	<a href="#">WP(C)/6949/2014</a>	HAV. MOBINUL HOQUE, <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.P K MAZUMDAR MR.R K MAZUMDAR	GA, ASSAM
15	<a href="#">WP(C)/926/2015</a> WITH WP(C)/2006/2013 (D/O)	BINDU BASHI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
16	<a href="#">WP(C)/1655/2015</a>	SHANTA SINHA <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P J SAIKIA MS.B GOGOI MRS.R GOGOI	MR. S C KEYAL C.G.C. MR. K GOGOI (C.G.C.) MR.M PHUKAN(R-1to3) ASSTT.S.G.I.
17	<a href="#">WP(C)/3426/2015</a>	PARAMESH CHANDRA DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR D K DAS MR.M SINGH MR. R K AGARWALA MR.P C DAS MR H BETALA MR C KUMAR MR. M KATAKI	MR.B D DASR-3 MR.S C KEYAL MS.R DEKA(R-3) MR. D NATH(R-3) ASSTT.S.G.I.
18	<a href="#">WP(C)/5044/2017</a>	RAKHAL CHANDRA DEB <b>Versus</b> THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
19	<a href="#">WP(C)/5790/2018</a>	SRI JOGEN CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
20	<a href="#">WP(C)/7026/2018</a>	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
<b>ADMISSION</b>				
21	<a href="#">WP(C)/6204/2017</a> PART-HEARD	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE

22	<a href="#">WP(C)/2826/2019</a> PART-HEARD, FIXED	ABDUL BAREQUE MIAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
23	<a href="#">WP(C)/3980/2020</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
24	<a href="#">WP(C)/2425/2021</a> FIXED	RUNU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
25	<a href="#">WP(C)/5450/2021</a> FIXED	DR. JIBAN JYOTI KAKOTI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8)
26	<a href="#">WP(C)/3437/2022</a> FIXED	PUSPA SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
27	<a href="#">WP(C)/5733/2022</a>	ANGURI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
28	<a href="#">WP(C)/5996/2022</a> FIXED	ALTAH HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE
29	<a href="#">WP(C)/5093/2023</a> FIXED	SUDARSHANA BATSHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU.
30	<a href="#">WP(C)/2403/2024</a> FIXED	MOHAN CH KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE
31	<a href="#">WP(C)/2426/2024</a> FIXED	LAKHIMAI BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE
32	<a href="#">WP(C)/2523/2024</a> FIXED	DR. PRADIP CHANDRA DEKA <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
<b>ORDERS</b>				
33	<a href="#">Cont.Cas(C)/70/2018</a> FIXED	RABBUL HUDA AND 28 ORS <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)

34 [WP\(C\)/6391/2023](#)  
FIXED

MD. MOBIN ALI @ MOBIN ALI  
**Versus**  
CENTRAL BOARD OF SECONDARY  
EDUCATION AND 3 ORS

MD. M H CHOUDHURY  
MR MONZUR K  
CHOUDHURY  
MR. P CHAKRABORTY  
R. BARUAH  
MR. S N AHMED  
TANZIM L. CHOUDHURY

SC, CBSE

**HEARING**

35 [WP\(C\)/935/2023](#)  
FIXED

PARAMA BORA AND 3 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. A R BHUYAN  
MR N Z CHOUDHURY

SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,11th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/1463/2024</a>	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3934/2016</a> FIXED	M/S EDEN COLD STORAGE PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMANY LTD. and 3 ORS.	MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN	SC, APDCL
3	<a href="#">WP(C)/3173/2017</a> FIXED	TAPAN CHANDRA RAY and ANR. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. R DE MS. J BORAH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR. S P CHOUDHURY SC, BTC SC, FOREST AND ENVIRONMENT DEPARTMENT
4	<a href="#">WP(C)/4798/2017</a> FIXED	NURJAHAN SULTANA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
5	<a href="#">I.A.(Civil)/3383/2023</a> FIXED in <a href="#">WP(C)/5196/2016</a> <b>WITH</b> <a href="#">WP(C)/5196/2016</a>	ISMAIL ALI and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. J P SHARMA (P1) MD K RAHMAN (P1) MR. J P SARMA MR H HOQUE	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<b>BAIL HEARING</b>				
6	<a href="#">AB/4065/2023</a>	MAHAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
7	<a href="#">AB/383/2024</a>	FORMUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
8	<a href="#">AB/609/2024</a>	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM



9	<a href="#">AB/980/2024</a>	BHUBAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
10	<a href="#">AB/1115/2024</a>	SIMAN BORO <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR Z RAHMAN	PP, ASSAM
11	<a href="#">AB/1260/2024</a>	TAPASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	L K BORAH MR. B.J. BRAHMA	PP, ASSAM
<b>ORDERS</b>				
12	<a href="#">WP(C)/9257/2019</a> FIXED	SATYENDRA SINGH HAZARI <b>Versus</b> STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS. Y S PHOM MR A TALUKDAR	GA, ASSAM MR. K MIRA MR S S ISLAM
<b>HEARING</b>				
13	<a href="#">WP(C)/7241/2013</a> PART-HEARD	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	<b>WITH</b> <a href="#">MC/833/2015</a> <b>in</b> WP(C)/7241/2013	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
14	<a href="#">Crl.Pet./1059/2023</a> PART-HEARD	DIPSIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
15	<a href="#">WP(C)/4705/2013</a> FIXED	M/S ROYAL COAL PRODUCTS and ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
16	<a href="#">WP(C)/6303/2013</a>	KISHAN LAL SINGHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
17	<a href="#">WP(C)/2404/2014</a>	MD. SAFIQR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/260/2018</a> <b>in</b> WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. A KHALEQUE MR. Z KHALID	GA, ASSAM
18	<a href="#">WP(C)/565/2016</a>	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
19	<a href="#">WP(C)/4898/2016</a>	SANTONU SAIKIA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 11/06/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR. D KAKOTI	01-06-2024	To	12-06-2024
7)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
8)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
9)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
10)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
11)	MR. T ISLAM	03-06-2024	To	15-06-2024
12)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
13)	MR. S C KEYAL	07-06-2024	To	12-06-2024
14)	T A LASKAR	10-06-2024	To	13-06-2024
15)	MR H R CHOUDHURY	11-06-2024	To	12-06-2024
16)	K U AHMED	20-06-2024	To	26-06-2024
17)	MR B PRASAD	10-06-2024	To	14-06-2024
18)	MR. A BHATTACHARYA	11-06-2024	To	11-06-2024
19)	MR. A BHATTACHARJEE	11-06-2024	To	11-06-2024